

**BEFORE THE NATIONAL GREEN TRIBUNAL
WESTERN ZONE BENCH, PUNE**
ORIGINAL APPLICATION No. 46 of 2025 (WZ)

IN THE MATTER OF:

DIKSHAY DATTU PHADTE & ANR.	...APPLICANTS
VERSUS	
GOA COASTAL ZONE MANAGEMENT AUTHORITY & OTHERS	...RESPONDENTS

**ADDITIONAL AFFIDAVIT OF ORIGINAL APPLICANTS TO
SHOW THAT JETTIES OF RESPONDENT NOS. 9, 10, 11 &
14 ARE FUNCTIONAL AS ON 08.07.2026**

MOST RESPECTFULLY SHOWETH:

1. That the above-mentioned Original Application is pending adjudication before this Hon'ble Tribunal.

2. That the Applicants have come to know that the five jetties i.e. Respondent No.9 - Funcruise Jetty, Respondent No.10 - Salis Fernandes Jetty, Respondent No.11 - Jubert Jetty, Respondent No.12 - Dharma Jetty and Respondent No.14 - Champion Jetty continue to operate till date despite of the orders passed by this Hon'ble Tribunal dated 12.11.2025. The Applicants submit pictures taken yesterday i.e. on 03.04.2026 showing the six jetties to be in operation. True and correct copies of the pictures taken on 08.07.2026 showing the five jetties to be in operation are hereto marked and annexed as **ANNEXURE – A8**.

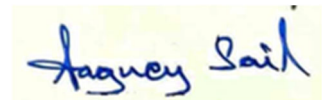
3. That this Hon'ble Tribunal may direct GCZMA to find a permanent solution to the problem of the violators starting jetty operations (using floating pontoons which can be easily assembled in 2-3 hours) illegally immediately after GCZMA site inspection. These violators uninstall the floating pontoons before the site inspection

of GCZMA which results in a finding being recorded during inspection that there is no jetty present at the concerned site. However, immediately after the GCZMA site inspection these jetties are installed and continue to operate. One reason for this may be that these site inspections are not surprise inspections.

4. That in light of the above-mentioned facts it is most humbly submitted that this Hon'ble Tribunal may take cognizance of the violations and direct GCZMA to take appropriate measures to check them.

APPLICANTS

THROUGH



AAGNEY SAIL

ADVOCATE FOR THE APPLICANTS

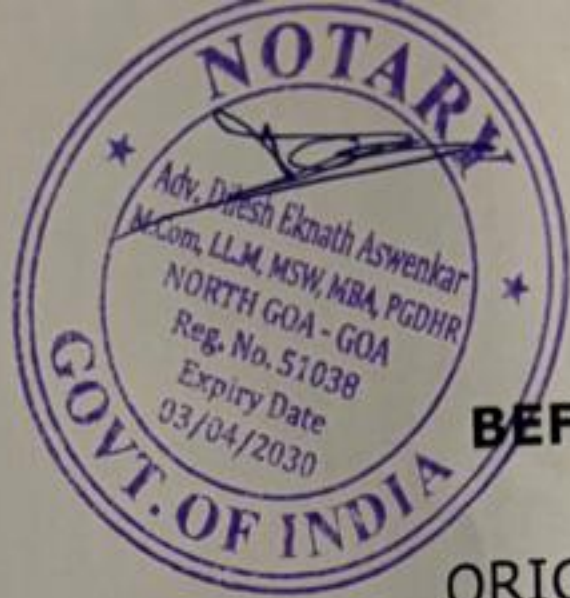
A-36, Rama Life City, Uslapur,
Bilaspur, Chhattisgarh - 495003

Ph. +91.9810076618.

Email: aagneysail@gmail.com

FILED ON: 10.07.2026

PLACE: Goa



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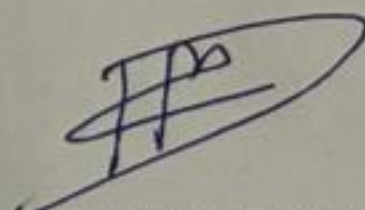
GOA COASTAL ZONE MANAGEMENT
AUTHORITY & OTHERS

...RESPONDENTS

AFFIDAVIT

I, Dikshay Dattu Phadte, S/o Dattu Phadte, aged about 31 years, R/o H. No. 169, A/1, Ecoxim Bhatan, Salvador Do Mundo, North Goa District, Goa – 403101, do hereby solemnly state and affirm that:

1. That I am the above-mentioned Applicant No. 1 and I am aware of the present case and as such am competent to swear this affidavit on my behalf and also on behalf of the other Applicant.
2. That I have read and understood the accompanying additional affidavit which has been drafted on my instructions and the contents of which are true to my knowledge and have been read and explained to me in the vernacular.
3. That the Annexures A8 to A are true and correct copies of its respective originals.

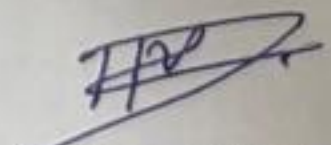


DEPONENT

VERIFICATION:

Verified that the contents of paragraph 1 to 3 of my above affidavit which have been read over and explained to me in the vernacular are true to my knowledge & belief, no part of it is false and nothing material has been concealed therefrom.

Verified on of July, 2026 at MAPUSA.



DEPONENT

Solemnly affirmed before me
 by Shri / Smt. Dikshay Datta Phadke
 Who is identified before me
 by Shri / Smt. 7538 6871 5853
 known to me personally
 Reg. No. 901/26 dt. 09/07/26

CERTIFIED TO BE TRUE COPY



ADV. DILESH EKNATH ASWENKAR
 M.Com, LL.M, MSW, MBA, PGDHR
 ADVOCATE & NOTARY GOVT. OF INDIA
 NORTH GOA - GOA
 Reg. No. 51038
 Expiry Dt. 03/04/2030





GPS Map Camera

North Goa, Goa, India 

Sapana Gardens, Tiswadi, North Goa, Goa 403501, India

Lat 15.511842, Long 73.844796

Wednesday, 08/07/2026 04:28:23 PM GMT+05:30

Note : Captured by GPS Map Camera

FUNCRUISE JETTY

DHARMA JETTY



GPS Map Camera

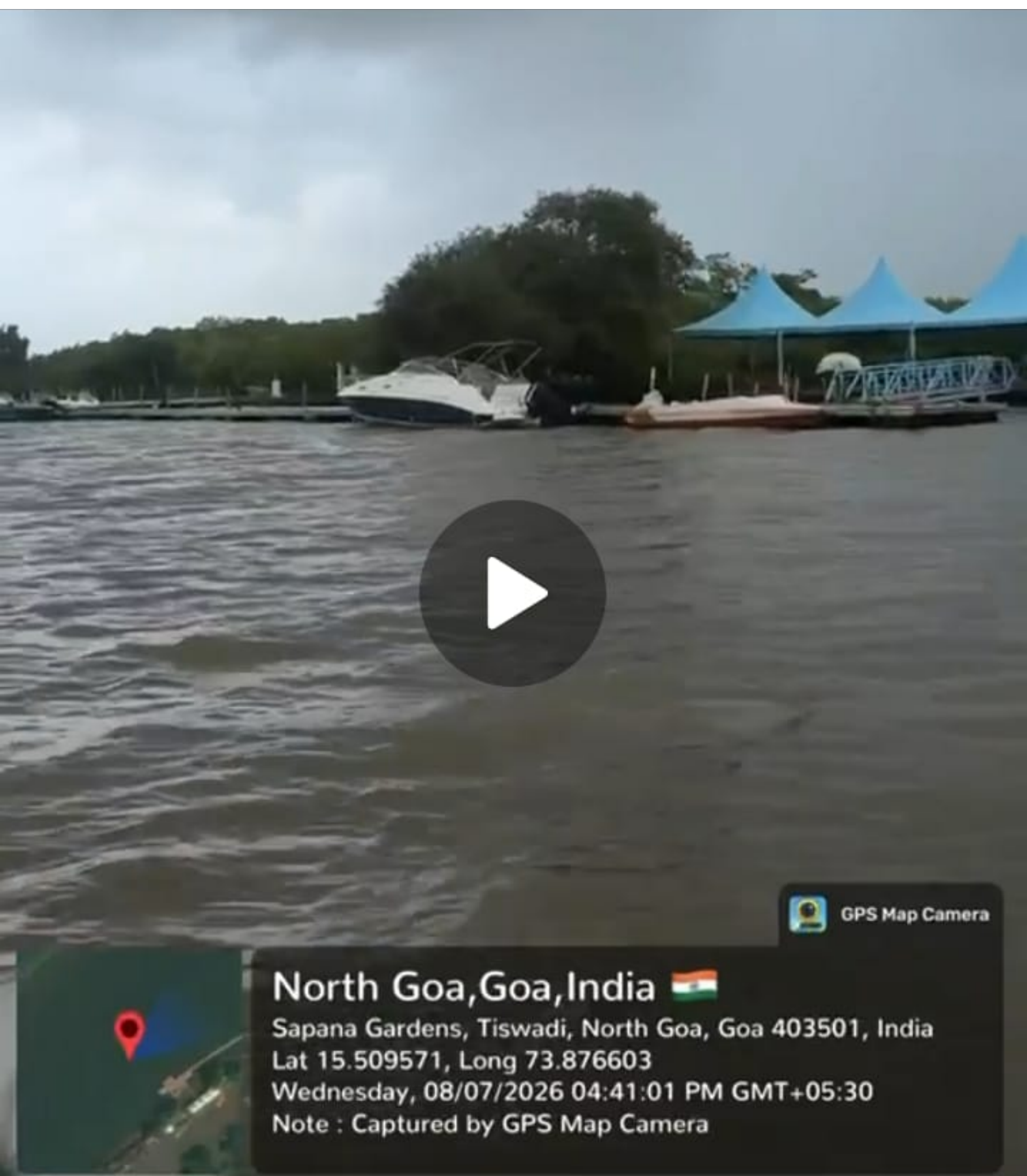
North Goa, Goa, India 

Sapana Gardens, Tiswadi, North Goa, Goa 403501, India

Lat 15.511842, Long 73.844796

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Note : Captured by GPS Map Camera



CHAMPIONS JETTY



FUNCRUISE, SALIS & JUBERT JETTY

Agney Sail

-TRUE COPY-



Aagney Sail <aagneysail@gmail.com>

Additional Affidvit in OA NO. 46/2025 (WZ) TITLED AS DIKSHAY DATTU PHADTE & ANR VS. GOA COASTAL ZONE MANAGEMENT AUTHORITY & OTHER

Aagney Sail <aagneysail@gmail.com>

Fri, Jul 10, 2026 at 10:51 AM

To: gczma gczma <goacoastalzone@gmail.com>, sujit.kumar@gov.in, secy-moef@nic.in, cpt-port.goa@nic.in, dir-env.goa@nic.in, pccf-fore.goa@gov.in, dcfwnorth-forest.goa@gov.in, Chief Secretary <cs-go@nic.in>, shantamholding@gkboptolab.com, secretarial@championsgroup.com, info@championsyachtclub.com, shubham priolkar <shubhpri@yahoo.co.in>, shubham priolkar <shubhpri@gmail.com>, hr@shivsamarth.com, Pushkal Mishra <pushkalm6@gmail.com>, nadkarniyogesh8@gmail.com, Shivshankar Swaminathan <shivshankar.swaminathan@yutilaw.com>, Shankar Swaminathan <shankar@chambers.net.in>, Sagar Malkarnekar <smsmalkarnekar@gmail.com>

Hi,

Please find attached the additional affidavit of the Original Applicants in the above-mentioned matter.

Adv. Aagney Sail,
Mobile: +91.9810076618



OA 46-2025 - Additional Affidavit July 2026.pdf

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